COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 199 OF 2017

Dated : 8th January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D.Dubey, Technical Member

In the matter of:

Andhra Pradesh Spinning Mills Association .... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Rajshre Chaudhary for
Ms. Prerna Singh for R-2 & R-3

ORDER

We have heard the learned counsel for the Appellant for some time.

List the matter for further hearing on ***16.01.2019.***

(S.D.Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/kt